

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**44. IA 1287/2020 IA 2108/2021 IA 750/2020 IA 534/2020  
IA 730/2020 In C.P.(IB)-82(MB)/2018**

**CORAM:**

**SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - IA 750/2020 Seema Enterprises  
IA 534/2020 Pramod Hendre & Anr  
IA 730/2020 Vaibhav Narayan Patil  
IN THE MATTER OF  
Print House (India) Private Limited**

**APPEARANCES: -**

**FOR THE APPLICANT** : PCA Ayush Rajani a/w Mitali Bhatt

**FOR THE RESPONDENT** : None present

**Section: U/s 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **25.04.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM  
Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI  
Member (Judicial)**